चुनावों में इलैक्ट्रोनिक मशीनों का उपयोग

3782. श्री नरसिंह मकवाना : क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चुनाओं में इलैक्ट्रोनिक मशीनों का उपयोग करने का निर्णय किया गया है और यदि हां, तो उसके लिए अब तक कितनी इलैक्ट्रोनिक मशीनें खरीदी गई हैं ;

(ख) विश्व के किन-किन देशों में चुनावों में इलैक्ट्रोनिक मशीनों का उपयोग होता है; और

(ग) क्या इलैक्ट्रोनिक मशीनें जाली मत डाले जाने को रोकने में सक्षम होंगी।

विधि, न्याय और कम्पनी कार्य मंत्री (श्री पी० शिवशंकर) : (क) निर्वाचन आयोग की सिफारिश पर सरकार ने 250 इलैक्ट्रोनिक मतदान मशीनों को खरीदने के प्रस्ताव का अनुमोदन कर दिया है और यह तय किया है कि प्रारम्भ में इन मशीनों की आजमाइश स्थानीय निकायों के निर्वाचनों में की जाए।

(ख) जानकारी तुरन्त उपलब्ध नहीं है।

(ग) निर्वाचन आयोग की राय है कि इलैक्ट्रोनिक मतदान मशीन का उपयोग करने से इस बात का शीघ्र पता चल जाएगा कि जो मत डाले जा रहे हैं उनमें से कौन से जाली मत हैं।

Delay in Indigenous supplies loading to Import of equipment and cost escalation

3783. SHRI RAM VILAS PASWAN: Will the Minister of ENERGY be pleased to state:

(a) the number of power projects (with the names of States) that have been delayed because of the delay in the supply of main equipment by the indigenous suppliers and construction of civil works etc;

(b) the cost of the equipment that have to be imported because of the delay in the supply of indigenous equipment;

(c) the projects, if any, which had to be commissioned by using oil instead of coal since the coal-handling plant could not be got ready before the synchronisation of the units; and

(d) the overall estimated rise in the cost of the projects as a result of (a) and (b) above?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The setting up of power projects is a complex task involving various agencies and requiring sequential matching of a *vide* variety of inputs. Delay on the part of any one agency or mismatch in supplies of key material is liable to result in time-overun. There are slippages in most power generation schemes as compared to the schedules made at the time the investment decisions are taken.

(b) Cost of the equipment that had to be imported solely due to delay in the supply of the indigenous equipment, is not available.

(c) Thermal units are synchronised on oil at the first instance. Hence the readiness of coal handling plant prior to synchronisation of the unit is not the prerequisite.

(d) It is difficult to indicate precisely the rise in the cost of the projects due only to the delay in the supply of main equipment by the indigenous suppliers, constructions of civil works etc. etc. as the same depends upon a number of factors. However, the revised estimates processed by the Central Electricity Authority indicate an upward trend ranging between 8 per cent to 12 per cent per year in respect of rise in cost of material and labour.